

OA. 654/98

Free copy
of the order
dt. 16.2.99
may be given
to the counsel
for both sides.

Rat
17/2

Forwarded
13.2.99
S.O

Show cause
not filed.

Further
orders reg:
stay.

Rat
24/2 Bench

Show cause
not filed.

Further orders
and reg: stay.

Rat
12/3 Bench

Show cause
not filed.

For further
orders reg:
stay.

Rat
31/3 Bench

9.4.99

Shri D.N. Mishra submits that
he will file counter today with copy
to other side. Two weeks time to
file rejoinder, if any. In this case
stay is continuing. In view of this
postponed to 29.4.99 for completion
of pleadings. Interim order to
continue till then.

J. V. Ram
Vice-Chairman

29.4.99

Hemkari

Heard Shri P.K. Chand, learned Counsel
for the petitioner and Shri D.N. Mishra, learned
Standing Counsel. It is submitted by Shri Chand
that he does not want to pursue this
case and he may be permitted to withdraw the
O.A. In view of the submission made by the
learned Counsel for the petitioner, O.A. is
disposed of as withdrawn.

J. V. Ram
Vice-Chairman
29.4.99.
Hemkari